

**DIVISION BENCH**

**ITEM NO.141**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 140/2021 IN CP (IB) No. 355/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>RAM ALLOY CASTINGS PVT LTD<br/>V/S TRIMURTI CONCAST PVT LTD</b> |
| <b>UNDER SECTION</b>       | <b>7 IBC (RESOLUTION PLAN<br/>APPROVED)</b>                        |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 10<sup>th</sup> May, 2024.

**-Sd-  
(Court Officer)**

**15<sup>th</sup> April, 2024**

*Priya Agarwal  
(Stenographer)*